Sabha) on Action Taken by Government on the recommendations contained in the 39<sup>th</sup> Report (13 Lok Sabha) of the Standing Committee on Industry (Rajya Sabha) on 'Demands for Grants (2000-2001)' of Ministry of Coal.

## LEAVE OF ABSENCE

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK): I have to inform Members that the following letter has been received from Ms. Lata Mangeshkar:

. "I beg to submit that I am unable to attend the House due to preoccupation with my charity programme and its preparatory work. I, therefore, request for the grant of Leave of Absence for the first part of the current session of the Rajya Sabha from 25<sup>th</sup> February to 22<sup>nd</sup> March, 2002"

Does the hon. Members have the permission of the House for remaining absent from the sittings of the House during  $25^m$  February,  $2002 - 22^{nd}$  March, 2002?

(No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK): Permission to remain absent is granted.

I have also to inform Members that the following letter has been received from Shri Shatrughan Sinha:

"I beg to submit that I am unable to attend the House since I am away in the USA. I, therefore, request for the grant of Leave of Absence for the first part of the current session of the Rajya Sabha from 26\* February to 20th March, 2002"

Does the hon. Members have the permission of the House for remaining absent from the sittings of the House during 25<sup>th</sup> February, 2002 - 20<sup>th</sup> March, 2002?

(No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK): Permission to remain absent is granted.

I have also to inform Members that the following letter has been received from Shri MP. Abdussamad Samadani:

> "I beg to submit that I am unable to attend the House as I am going to Haj as a member of the Indian delegation. I, therefore, request for the grant of Leave of Absence for the first part of the current session of the Rajya Sabha from 25<sup>th</sup> February to is \* March, 2002"

Does the hon. Members have the permission of the House for remaining absent from the sittings of the House during 25<sup>th</sup> February, 2002

- 15<sup>th</sup> March, 2002?

(No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK): Permission to remain absent is granted.

I have also to inform the Members that the following letter has been received from Shri Korambayil Ahammed Haji:

> "I beg to submit that I am unable to attend the House because of my ill health. I, therefore, request for the grant of Leave of Absence for the first part of the current session of the Rajya Sabha from 25<sup>m</sup> February to 14<sup>th</sup> March, 2002"

Does the hon. Members have the permission of the House for remaining absent from the sittings of the House during 25th February, 2002

- 14<sup>th</sup> March, 2002?

(No hon. Member dissented)

THE VICE-CHAIRMAN (SHRI RAMA SHANKER KAUSHIK): Permission to remain absent is granted.

## MOTION FOR ELECTION TO THE TEA BOARD

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI RAJIV PRATAP RUDI): Sir, on behalf of Shri Murasoli Maran, I move the following Motion: